

(8)

O.A.No. 1189/05

17.01.08

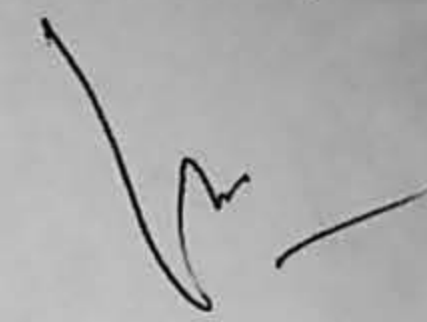
Hon' Mr. Justice Khem Karan, V.C.
Hon' Mr. K. S. Menon, A.M.

Sri B. S. Pandey counsel for the applicant has sent illness slip.

List on 01.04.08 for orders on M.A.No. 663/07 and M.A.No. 749/07.


A.M.

(Ms)


V.C.

File
18-1-06

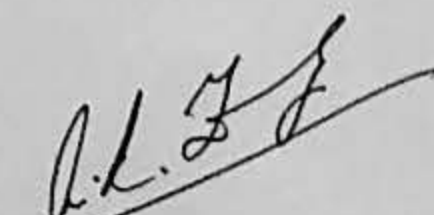
01.04.08

Hon' Mr. Justice A.K. Jais, JM
Hon' Mr. M.D. Deyal, AM

None for the applicant. Sri D. Awasthi
learned counsel for the respondents.

MA for restoration is dismissed in default.


AM


JM

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File
1-408